NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.210/BB/ 2017	-	Admission	252(3)	Getoff Adventure Tours(India) Pvt. Ltd., Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	*
1	NIRUPAM KULKARNI 9916841797	APPLICANT/PETITIONER.	Mi.

PCS for petitioner company is present. Registry required additional information. PCS is directed to supply the same.

List it on 11.01.2018.

MEMBER (T)

MEMBER (J)